



2026:AHC:44149-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 530 of 2026

Raghunath

.....Petitioner(s)

Versus

State of U.P. and 4 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amresh Kumar, Shashi Ranjan Srivastava
Counsel for Respondent(s)	:	N.K. Pandey, S.C.

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition, purportedly in public interest, has been filed by the petitioner seeking a direction to the respondents no. 4 & 5 to decide the representation dated 11.02.2026 made by him.
2. Submission has been made that the Purchasing Centre, District Fatehpur, which is set up for purchase of paddy from the farmers, despite attempts made by the petitioner and other villagers, is not purchasing the paddy and last date is 28.02.2026 and therefore, the petitioner approached the In-charge, Purchasing Centre, Khaga Mandi 1st Mandi, District - Fatehpur with a representation, which is not being decided.
3. In view of the submissions made, respondents no. 4 & 5 are directed to decide the representation made by the petitioner by tomorrow i.e. 27.02.2026.
4. The petitioner along with a Web copy of this order shall appear before the respondents no. 4 & 5 tomorrow morning at 10.30 a.m. and the needful for deciding the representation shall be done during the day.
5. With the above directions, the petition stands **disposed of**.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 26, 2026

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